

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:895
ANSWERED ON:27.11.2012
ALTERNATIVE FOR ENDOSULFAN
Angadi Shri Suresh Chanabasappa

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether any Review Committee has been set up to explore alternatives for endosulfan;
- (b) if so, the details thereof; and
- (c) the steps taken/being taken by the Government to introduce alternatives for endosulfan?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

(a) & (b): Yes, Madam. In writ petition (civil) No. 213 of 2011 "Democratic Youth Federation of India vs Union of India & Ors", Hon'ble Supreme Court passed an ad- interim order on 13.05.2011 banning production, sale and use of Endosulfan in the country till further orders and appointed a Joint Committee headed by the Director General of Indian Council of Medical Research (ICMR) and the Agriculture Commissioner to conduct a scientific study on the question whether the use of Endosulfan would cause any serious health hazard to human beings and would cause environmental pollution. Accordingly, the Central Government issued instructions on 14.05.2011 to all State Governments/U.T. Administrations to implement interim order of the court in toto, which are binding on all manufacturers.

The Joint Committee appointed by the Hon'ble Supreme Court has also been directed by the Court to suggest alternatives to Endosulfan.

The Joint Committee in its interim Report submitted in Supreme Court has given alternative pesticides to Endosulfan registered and available in the country.

(c): The Government would advise farmers to use available alternative pesticides of Endosulfan for controlling various pests of different crops under the ambit of Integrated Pest Management (IPM) approach.

A list of alternative pesticides to Endosulfan against various insect pest on different crop as per approved label claim under the Insecticides Act, 1968 is Annexed.